GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 4215

ANSWERED ON: 19.08.2025

GRAM PANCHAYAT IN NASHIK

4215.SHRI RAJABHAU PARAG PRAKASH WAJE:

Will the Minister of PANCHAYATI RAJ be pleased to state;

- (a) whether the Government is aware that many Gram Panchayats in Nashik, especially in remote tribal and hilly areas, face challenges in implementing Rashtriya Gram Swaraj Abhiyan (RGSA), e-GramSwaraj, Audit Online, and the SVAMITVA scheme due to poor digital connectivity and limited training, if so, the details thereof;
- (b) whether any assessment has been done on the status of property card distribution under SVAMITVA and the regular auditing of Panchayat accounts through Audit Online in Nashik, if so, the details thereof;
- (c) the details of the funds allocated and utilised by Nashik Gram Panchayats under RGSA and the 15th Finance Commission grants during the last three years; and
- (d) whether the Government proposes any special steps or convergence support with the Maharashtra State Rural Development Department to strengthen Panchayati Raj institutions in Nashik district, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) As per the information received from the Department of Rural Development, Government of Maharashtra, internet connectivity is available in all the 1,387 Gram Panchayats in Nasik. There is no problem in implementing e-GramSwaraj, audit online and SVAMITVA and Rashtriya Gram Swaraj Abhiyan (RGSA) schemes due any issue on digital connectivity. Further, as per the information available with the Ministry of Panchayati Raj, in the financial year 2024-25, 1,386 GPs (almost 100%) uploaded their Gram Panchayat Development Plans (GPDPs), and over ₹256 crore was transferred by the Gram Panchayats through the eGramSwaraj−Public Finance Management System interface as payment to vendors.

- (b) Under the SVAMITVA Scheme, a total of 1,433 villages have been covered and 1, 28,281 property cards prepared for 912 villages. The accounts of 1,360 number of Gram Panchayats in Nasik District have been audited for the year 2023-24.
- (c) The funds under RGSA scheme and Central Finance Commission Grants are allocated/released to the States and the State concerned, in turn, allocates/releases to the Panchayts. As per the information provided by the Panchayati Raj Department, Government of Maharashtra, the funds allocated to Gram Panchayats in Nashik District under RGSA scheme & 15th Finance Commission grants and the funds utilised by them are as follows:

Year	RGSA		15 th Finance	Commission
			Grants	
	Funds	Funds Utilised	Funds Allocated	Funds Utilised
	Allocated			
2022-23	57,00,000	57,00,000	2,04,35,39,000	1,80,65,01,000
2023-24	0	0	2,04,74,53,000	1,62,06,12,937
2024-25	6,87,50,000	6,87,50,000	1,77,70,92,194	1,06,06,12,937

(d) Panchayat is a state subject, and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of State Governments, including fund support under the schemes for strengthening and efficient functioning of the Panchayati Raj Institutions (PRI) on a continuous basis.

The MoPR is implementing the following schemes at present:

- (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening the PRI by the way of capacity building and training of the Elected Representatives (ERs) and the functionaries of the PRI, and providing infrastructural support like Gram Panchayat Bhawan and computers and peripherals;
- (ii) Incentivization of Panchayats (IoP), a central component of the RGSA scheme, to encourage a competitive spirit among PRI, under which awards, including financial incentives, are given to the best-performing Panchayats in recognition of their good work in improving service delivery and public welfare; and
- (iii) Mission Mode Project on e-Panchayats (MMP-ePanchayat), a central component of the RGSA scheme, under which various e-governance projects are funded to promote

the digitalization of Panchayats, bringing efficiency, accountability, and transparency to the functioning of PRI and contributing to their overall transformation.

These schemes are implemented for all Rural Local Bodies (RLB) or PRI in all the States/UTs in the Country including in Maharashtra and its Nasik District.

Besides, the PRI receive Central Finance Commission (CFC) Grants for various developmental works that helps in strengthening them in various ways.
